RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No.: 09/S.O./2021

Date: 22-11-2021

In supersession of order No. 23/S.O./2018 dt. 01.12.2018, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Vijay Bishnoi**, Judge, Rajasthan High Court, Jodhpur as Chairman of the Rajasthan High Court Legal Services Committee, Jodhpur, under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER

REGISTRAR (ADMN.)

No.: Gen/XV/06/94/ScI) 5098

Date: 22-11,2021

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.

02. P.S. to Hon'ble Mr. Justice Sandeep Mehta, Judge, Rajasthan High Court, Jodhpur.

03.P.S. to Hon'ble Mr. Justice Vijay Bishnoi, Judge, Rajasthan High Court, Jodhpur.

REGISTRAR(ADMN.)

No.: Gen/XV/06/94/ ScI | 5099

Date: 42,11,202)

Copy also to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.

02. The Registrar (Admn./ Vigilance/ Exam./ Rules/ Classification/ Judicial/ (C.P.C.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.

 The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.

05. The Director, Rajasthan State Judicial Academy, Jodhpur.

- 06. All Senior Deputy Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
- 08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 09. A.O.J., Subordinate Courts (Estt.) section, Rajasthan High Court, Jodhpur.
- A.O.J., Classification (Website), Rajasthan High Court, Jodhpur / Bench Jaipur.
- 11. Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.

REGISTRAR (ADMN.)